

(c) the steps being taken to check the theft of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) :

(a) and (b). According to information furnished by Coal India Ltd., the reports of theft of coal as detected, from time to time, by security personnel deployed by the coal companies have come to notice of the management. The details of such cases during the last three years, State-wise are as follows:

State	Years		
	1993-94	1994-95	1995-96
Bihar	262	211	206
West Bengal	2412	1843	1371
Madhya Pradesh	17	28	15
Maharashtra	2	2	4
Orissa	20	10	12
Assam	-	2	-
Total	2713	2096	1608

(c) The steps taken to check the theft of coal are:

1. Construction/erection of fencing wall around the coal stocks;
2. Installation of check posts on the main roads leading to collieries;
3. Installation of watch towers and providing lighting arrangements around the coal stocking areas;
4. Collection of intelligence;
5. Surprise checks alongwith local police and colliery security personnell;
6. Round the clock patrolling by colliery security personnel;
7. Meeting with district authorities for drawing out plan to eliminate the menace; and
8. Lodging of FIRs with local police.

Supply of Coal

1920. SHRI MAHENDRA SINGH BHATI :

SHRI GIRDHARI LAL BHARGAVA :

Will the Minister of COAL be pleased to state :

(a) the quantity of coal required by the State Government of Rajasthan for its various industries;

(b) whether there is a gap between the demand and supply;

(c) if so, the details thereof; and

(d) the steps taken by the Union Government to supply sufficient quantity of coal to Rajasthan?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (d). The requirement of coal are assessed Industry/sector-wise for the whole country. They are not assessed State-wise. Coal Companies are supplying coal based on the programmes submitted by the consumers in accordance with sponsorships issued by the respective sponsoring authorities. Coal supply to power and Cement industries are made based on short-term linkages established by the Standing Linkage Committee (SLC) to these sectors.

The overall despatches of coal to core and non-core sector consumers of Rajasthan during 1995-96 were 57.28 lakh tonnes (provisional) as against the despatch of 54.44 lakh tonnes during 1994-95, showing a growth of 5.2%.

Coal Companies are endeavouring to meet the requirements of coal of all consumers in the country including that of consumers in Rajasthan by increasing production of coal. In addition, coal from a number of collieries is being offered under the Liberalised Sales Scheme under which scheme coal is supplied without the requirements of linkages/sponsorships.

Dues of NTC Mill Workers

1921. SHRI DILEEP SANGHANI : Will the Minister of TEXTILES be pleased to state :

(a) whether the employees of NTC mills particularly in Gujarat have yet to get their terminal benefits after their retirements;

(b) if so, the details of affected employees in this regard;

(c) the reasons therefor; and

(d) by when these employees are likely to get their terminal dues?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c). On account of acute shortage of working capital requirements, NTC has been able to pay only net wages to the workers/employees of NTC mills in Gujarat. As a result, there has been some default in payment of post retirement dues to the superannuated employees of NTC towards PF & ESI. An amount of Rs.43.21 lakhs is outstanding to the superannuated employees of NTC (Gujarat) towards PS & ESI dues.

(d) On account of net worth erosion of 8 out of 9 subsidiaries of NTC, these 8 subsidiary corporations including NTC (Gujarat) Ltd. have been referred to and declared sick by the BIFR. Government have approved a revised Turn Around Plan for NTC mills in Gujarat involving modernisation of six out of eleven mills and restructuring of 5 unviable mills into 3 viable units by merger. This plan involves an outlay of Rs.158.25 crores. The funds will be generated out of sale of surplus lands and assets of NTC mills. Pending approval of the rehabilitation plan by BIFR and its implementation,